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ther the refined uranium is stored in this country or exported to other countries?

SHRI LAL BAHADUR: At present it is located at different places but a uranium ore mill for concentrating the ore is being set up at Jeddaguda in Bihar.

SHRI BIREN ROY: What arrangements have been made, especially in Singhbhum to exploit these heavy deposits of urinium ore up till now?

SHRI LAL BAHADUR: Well, the mines are being developed to enable the production of about a thousand tons of ore per day and as I said a uranium ore mill is also being constructed for concentrating the ore.

SHRI I. K. GUJRAL: May I ask the hon. Prime Minister if, in view of these new finds in various parts of the country, any steps are being taken to see that these finds are specially looked after and further survey continues.

SHRI LAL BAHADUR: Yes: it would be done.

شرى فريد التحق انصار<sub>ة</sub> : كيا مهن معزز وزيراعظم سے پوچھ سكتا هون که يو - پي-مين جهان يورينهم يايا گيا هے وهاں ولا الله نهي جا

† श्री फ़रीदुल हक ग्रन्सारी : क्या मै मुग्रज्जिज वजीरे ग्राजम से पूछ सकत हं कि यू ०पी ० में जहां यूरेनियम पायां गया है वहां वह निकाला भी जा रहा है?]

श्री लाल बहादुर: जी हां, वहा भी उसकी जानकारी हुई है स्रौर स्रागे कार्यवाही होगी।

SHRI SANTOKH SINGH: Mav know if we are exporting uranium and if so, what is the price that it is detching?

SHRI LAL BAHADUR: I shall require notice.

to Questions

\*585. [The questioner (Shri Jagat Narain) was absent. For answer, vide cols. 3755-3756 infra.1

\*586. [The questioner (Shri Abdul Ghani) was absent. For answer, vide cols. 3756-3757 infra.1

INDO-PAKISTAN HOME MINISTERS' CONFERENCE

\*587. SHRI ARJUN ARORA: Will Minister of External Affairs be pleased to state the subjects likely to be discussed at the proposed Indo-Pakistan Home Ministers' Conference?

THE MINISTER OF STATE IN MINISTRY OF EXTERNAL AFFAIRS Lakshmi (Shrimati N. Menon): The Indo-Pakistan Home Ministers' Conference which was scheduled to open at Rawalpindi on the 23rd November, 1964 has been postponed indefinitely by the Pakistan Government. If and when it takes place, it will be a continuation of the discussions of the earlier Home Ministers' Conference held in Delhi in April, 1964 in regard to the measures to be taken for improving communal harmony and for reassuring minorities, as also tackling the problem of movement of refugees. No formal agenda had been proposed.

SHRI ARJUN ARORA: May I know if the problem of illegal infiltrators into Assam and Tripura will be included in the agenda?

SHRIMATI LAKSHMI N. MENON: The problem of migration, movement of refugees from one country to another, the question of eviction, all these things will be taken up in the meeting.

श्री ए० बी० वाजपेयी: श्राज के श्रखवारों में यह खबर छपी है कि दिल्ली में पाकिस्तान के जासूसों का एक गिरोह सिक्रय था जो कि हमारे सुरक्षा सम्बन्धी कागजात का इधर उधर हेरफेर कर रहा था, वह गिरोह पकड़ा

<sup>†[ ]</sup> Hindi transliteration.

गया है। तो इस तरह के और भी गिरोह काम करते हुए हो सकते हैं। क्या पाकिस्तान का ध्यान इस तरफ भी दिलाया जायगा?

SHRIMATI LAKSHMI N. MENON: This does not arise from this question.

MR. CHAIRMAN: She says that this does not arise out of the question.

SHRI A. B. VAJPAYEE: Sir, it does. It is a question of whether the Home Ministers' Conference will discuss this.

SHRIMATI LAKSHMI N. MENON: The agenda for the next Home Ministers' Conference has not been finalised and when it is finalised I am sure all these problems will be taken into consideration.

SHRI D. THENGARI: Will the hon. Minister tell us whether the agenda will include the problem of conversion of Hindus to Islam in Pakistan?

SHRIMATI LAKSHMI N. MENON: No, Sir.

SHRI M. VERO: In view of the fact that the Pakistani arms assistance and the guerilla training given to the Naga rebels cause an indirect effect on Nagaland peace talks, may I know from the Minister whether the delegate of the Indian team to the Indo-Pakistan Conference this time will put any question in this regard?

SHRIMATI LAKSHMI N. MENON: I cannot give a categorical answer as to whether this particular problem will be put on the agenda.

\*588 [The questioner (Sarvashri Niren Ghosh and M. Basavapunnaiah) were absent. For answer, vide col. 3757 infra.]

\*589. [The questioner (Shri Sitaram Jaipuria) was absent. For answer, vide cols 3757-3758 infra.]

MONUMENT IN THE MEMORY OF LOKA-MANYA TILAK AND NETAJI IN MANDALAY

- \*590. SHRI DEOKINANDAN NARAYAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that the Municipal Corporation of Poona has sent a resolution passed by it requesting the Government of India to approach the Government of Burma regarding erection of a monument in Mandalay where Lokamanya Tilak and Netaji Subhash Chandra Bose nad undergone imprisonment; and
- (b) if so, whether Government have taken any action in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) We have not received any communication from the Municipal Corporation of Poona on this subject.

(b) Does not arise. However, at the request of the Lala Lajpatrai Centenary Celebrations Committee, we have taken up with the Government of Burma the question of fixing a plaque in the bungalow in which Lala Lajpatrai was detained in Mandalay for some time in 1957.

Shri DEOKINANDAN NARAYAN: My question refers to Lokamanya Tilak and Netaji Subhas Chandra Bose. I want to know if there is any proposal before the Government to erect any memorial in memory of Lokamanya Tilak and Netaji Subhash Chandra Bose in Mandalay, where they were incarcerated and in prison for some years.

Shri DINESH SINGH: The hon. Member's question referred to a specific matter, whether we had heard from the Municipal Corporation of Poona and I gave the specific reply that we had not heard from that Corporation.

Shri DEOKINANDAN NARAYAN: No, Sir. It refers to the resolution of the Poona Municipality that was pas-